भारत सरकार
GOVERNMENT OF INDIA

लद्दाख का राजपत्र
The Ladakh Gazette

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लद्दाख, 26 अक्टूबर, 2026
LADAKH, MONDAY, OCTOBER, 26, 2026

Part II - Section 3

केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

STATE ELECTION COMMISSION
LADAKH
F-Block, 1st Floor, M.S. Apartments,
Kasturba Gandhi Marg,
New Delhi – 110 001.

NOTIFICATION
No.10-1/EC/LD/2023
Dated the 26th October, 2026

Whereas, the Administrator, Union Territory of Ladakh, has, by a notification under Rule 7 of the Jammu and Kashmir Panchayati Raj Rules, 1996 (as applicable to the UT of Ladakh), published in the Official Gazette on the 26th October, 2026, called upon all constituencies of Panchayat Halqas in the Union Territory of Ladakh to constitute new Panchayats;

Now, therefore, in pursuance of provisions of Rule 8 of the Jammu and Kashmir Panchayati Raj Rules, 1996 (as applicable to the UT of Ladakh), the State Election Commission, Ladakh (Election Authority), hereby appoints the following dates for the said election: -

a) the 2nd November, 2026 (Monday), between 11.00 a.m. and 3.00 p.m., as the last date and hours for making nominations;
b) the 3rd November, 2026 (Tuesday) 11.00 a.m., office of the respective Returning Officer as the date, time and place for the scrutiny of nominations;
c) the 5th November, 2026 (Thursday), 3.00 p.m., as the last date and hour for the withdrawal of candidature;
d) the 21st November, 2026 (Saturday), between 8.00 a.m. and 5.00 p.m., as the date on which, and the hours during which, a poll shall, if necessary, be taken; and
e) the 30th November, 2026 (Monday), as the date before which the elections shall be completed.

Sd/-
(Sudhanshu Pandey)
State Election Commissioner

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